

**Government of Jammu and Kashmir  
Agriculture Production Department  
Civil Secretariat, Jammu**

**Notification,**  
Jammu, the 28<sup>th</sup> November, 2022

**S.O. 639** .- In exercise of powers conferred by sub-section (5) of section 6 of the Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009 and in partial modification of notification S.O 424 dated 05.09.2022, the Government on being satisfied that no cases of Lumpy Skin Disease (LSD) have been reported from 10 districts of Division Jammu hereby declare the whole of the said area (s) as "Free Area" for purposes of the Act.

**By order of the Government of Jammu and Kashmir.**

Sd/-  
(Atal Dulloo), IAS  
Financial Commissioner (Additional Chief Secretary)  
Agriculture Production Department

No: ASHF-PLG/17/2022

Dated: 28/11/2022

Copy to:

1. Joint Secretary, J&K, Ministry of Home Affairs, Government of India.
2. Secretary to Government, General Administration Department.
3. Secretary to Government, Law, Justice & Parliamentary Affairs Department with (06 copies).
4. Divisional Commissioner Jammu/Kashmir.
5. Deputy Commissioners of all Districts.
6. Director Information Department, J&K.
7. Director Animal Husbandry Jammu/Kashmir.
8. Principal Private Secretary to the Hon'ble Lieutenant Governor, J&K.
9. Private Secretary to Advisor (B) to Hon'ble Lieutenant Governor.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Financial Commissioner (Additional Chief Secretary) Agriculture Production Department
12. Private Secretary to Secretary, (Agri & FW/ASHF) Agriculture Production Department.
13. Office order file/Master file (W.3.S.C).

  
Mohib Ali, JKAS

**Under Secretary to Government**